National Company Law Tribunal

Allahabad Bench

CPNO. 105/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.12.2017

NAME OF THE COMPANY: MIS Plosaft information Technology Pv+ Ltd. SECTION OF THE COMPANIES ACT/1 & B CODE: 252(3) of the Companies Act of 2013

SI. N	O. Name	Designation	Representation	<u>Signature</u>
<u>1.</u>	SAULABIN SRIVINST	AUA 1CS	Pets Kones	mayou
<u>2.</u>	Monica Handa	PCS	Petitioner	Tarde
3.	Krishna Dev V	res Adv	Roc	MA

CP No.105/2017

Mrs. Monica Nanda, PCS alongwith Advocate Sh. Saurabh Srivastava PCS for the petitioner. Sh. Krishna Dev Vyas, CGSC for the ROC, Kanpur.

Argument, in respect of the present petition are heard. The order is reserved.

Dated:11.12.2017

H.P. Chaturvedi, Member (Judiciai)

Typed by: Md. Zaid (Stenographer)